

by the constitution (47th Amendment) Act, 1984. It has also been challenged whether these laws could be included in the 9th schedule when the appeal is pending in the Supreme Court.

The case has been partly heard and awaits decision of the Supreme Court.

Project Allowance to Employees of Dandakaranya Project

8029. SHRI PREM PRADEEP: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any representation (s) has been received by Government from the Dandakaranya Project employees Association for payment of Project Allowance to the left over project staff;

(b) if so, whether Government are re-considering their request;

(c) whether Government propose to make the payment of project allowance to these employees from March, 1990;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) to (e). The Project Allowance was paid to the employees of Dandakaranya Project upto 28.2.89. Further payment of Project Allowance beyond 28.2.89 is under consideration of the Government.

[*Translation*]

Bomb Explosions in Trains

8030. DR. BENGALI SINGH:
SHRIYASHWANTRAPATIL;

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents of bomb explosions in trains from 1st January, 1990 to 30th April, 1990 and the loss of life and property suffered as a result thereof;

(b) the steps taken to check such incidents; and

(c) the number of persons arrested in this connection and the action taken against them so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). The registration, investigation, detection and prevention of crime on the railways is the responsibility of the Government Railway Police which functions under the control of the State Governments/Union Territory Administrations. Information regarding bomb explosions on trains is not compiled separately by the Central agencies. The Government have no information to indicate the number of incidents of bomb explosions in trains during the relevant period, loss of life and property suffered as a result thereof and the number of persons arrested in this connection.

[*English*]

Opening of Post Office in Andhra Pradesh

8031. SHRI M.G. REDDY: Will the Minister of COMMUNICATIONS be pleased to state the places brought within the reach